

1	2
2007-2008	344.00
2008-2009	515.00
2009-2010	515.00
2010-2011	589.68
2011-2012	813.00

Minimum wages to agricultural labourers

269. SHRI A. ELAVARASAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has taken any decision to increase the wages of labourers including agricultural labourers in view to the rising prices in the country;

(b) if so, the details thereof;

(c) whether there is any mechanism in place to ensure the payment of minimum wages fixed by Government; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) In order to protect the minimum wages against inflation, the Central Government and most of the State Governments/Union Territory Administrations have adopted the system of Variable Dearness Allowance (VDA) on the basis of which the Minimum Wage is revised based on increase in Consumer Price Index for Industrial Workers.

(c) and (d) The enforcement of the Minimum Wages Act, 1948 is secured both in the Central Sphere and in the State Sphere. In the Central Sphere, the enforcement is secured through the Inspecting Officers of the Chief Labour Commissioner (Central) commonly designated as Central Industrial Relations Machinery (CIRM). The compliance in the State sphere is ensured through the State Enforcement Machinery which conducts regular inspections. In the event of detection of any case of non-payment or under-payment of minimum wages, the inspectors advise the employers to make payment of the shortfall of wages. In case of non-compliance, penal provisions against the defaulting employers are invoked.

The details regarding enforcement of Minimum Wages Act, 1948 in the Central and the State sphere for the year 2009-10 is given in the Statement.

Statement

Details regarding enforcement of Minimum Wages Act, 1948 during 2009-10

Sl. No.	Name of the State/UTs	Inspections made	Irregularities		Claims		Prosecution cases			Amount of Compensation Awarded	Amount of Fine (Rs. '000)	
			Detected	Rectified	Filed	Settled	Pending	Filed	Decided	(Rs.'000)	Imposed	Recovered
1	2	3	4	5	6	7	8	9	10	11	12	13
	Central Sphere#	15951	161562	173225	2724	2046	51512	5599	3415	9801	2342	—
	State Sphere											
1.	Andhra Pradesh	65115	7368	4461	8504	7723	356	720	186	3571	67	10
2.	Arunachal Pradesh *	29	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3.	Assam	8683	5589	3659	80	71	18	8	3	1018	Nil	Nil
4.	Bihar	241509	49925	48258	25596	14361	1296	275	4	1070	2218	—
5.	Chhattisgarh *	6522	1076	633	156	231	11721	1094	375	25	120	371
6.	Delhi	5522	5359	4365	263	132	N.A.	876	87	7385	165	165
7.	Goa *	971	7003	98	2	9	17	9	3	Nil	12	—
8.	Gujarat	19462	81374	54209	0	0	46383	3514	4987	13566	5792	5792
9.	Haryana	1612	316	316	231	175	1126	217	214	6602	79	—

10.	Himachal Pradesh	3043	3043	2947	11	10	9	6	131	168	86	—
11.	Jammu and Kashmir	1981	120	—	2	1	548	269	168	—	1	—
12.	Jharkhand	39162	13206	4788	18252	728	669	26	1	2327	1	—
13.	Karnataka	21168	21168	2186	1480	1855	2028	1443	944	139S4	1270	—
14.	Kerala	32786	68861	24274	307	109	690	1567	1384	2412	1481	1481
15.	Madhya Pradesh	6681	2307	2724	233	205	3218	1049	501	524	227	52
16.	Maharashtra	50537	55774	41074	5	1	1808	230	172	8459	148	38
17.	Manipur	1284	8	8	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18.	Meghalaya	238	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19.	Mizoram	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20.	Nagaland	30	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21.	Orissa	20751	16786	9999	97	1	10700	681	7	Nil	2	—
22.	Punjab	14624	2818	2209	250	142	4996	335	211	130	143	—
23.	Rajasthan	8577	146	88	348	193	838	45	43	7339	23	—
24.	Sikkim	8250	—	—	—	—	—	—	—	—	—	—
25.	Tamil Nadu	152084	3597	2	950	737	2557	163	107	19518	92	42
26.	Tripura	19444	Nil	Nil	Nil	Nil	88	Nil	Nil	Nil	230	Nil

1	2	3	4	5	6	7	8	9	10	11	12	13
27.	Uttarakhand	3398	1007	328	153	133	286	342	210	913	57	57
28.	Uttar Pradesh	38683	13247	1081	4573	5361	5377	1224	1300	1864000	304	—
29.	West Bengal	8695	2980	1896	—	—	1026	275	83	—	43	—
30.	Andaman and Nicobar Islands	48	240	240	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31.	Chandigarh	375	77	56	26	21	—	21	27	29	11	—
32.	Dadra and Nagar Haveli	21	4	4	1	1	2	1	—	9	—	—
33.	Daman and Diu*	395	—	—	—	—	—	—	—	—	—	—
34.	Lakshadweep	—	—	—	—	—	—	—	—	—	—	—
35.	Puducherry	7010	185	185	Nil	Nil	1	Nil	1	Nil	0.5	0.5

#Provisional

*Relates to the Calendar Year *i.e.* 2009.